

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

अपर मुख्य न्यायिक मजिस्ट्रेट 5/12/16
कोर्ट नं-2 नासिक

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	4222/15	सो. - सुप्रभा	MU Act.	सिहाली गेट	1000.00	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	4203/15	सो. - मनीष	4	इन्हापुरम	1000.00	
3.	4182/15	सो. - मनीष	4	मोदीनगर	1000.00	
4.	4170/15	सो. - साहिर	4	4	1000.00	
5.	4169/15	सो. - जाकिर	4	4	1000.00	
6.	4160/15	सो. - कमारुद	4	इन्हापुरम	1000.00	
7.	4243/15	सो. - रिकु	4	सिहाली गेट	1000.00	
8.	4239/15	सो. - नसीम	4	लोनी बरि	1000.00	
9.	4235/15	सो. - सुरेश	4	सिहाली गेट	1000.00	
10.	4196/15	सो. - जगदीश	4	लोनी बरि	1000.00	
11.	4225/16	सो. - शकीश	4	खेलम नगर	1000.00	
		मिस्तारिल सो. -	111			

6/5/12/16


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In the Court of.....*Accm-4*.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	4287/15	श्री - राजेश	M.V.ACT	SPT	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	4269/15	श्री - राजेश	4	4	100/-	
3	4267/15	श्री - राजेश	4	4	100/-	
4	4266/15	श्री - राजेश	4	4	100/-	
5	4265/15	श्री - राजेश	4	4	100/-	
6	4263/15	श्री - राजेश	4	4	100/-	
7	4255/15	श्री - राजेश	4	4	100/-	


 अपर मुख्य न्यायिक मजिस्ट्रेट
 कोर्ट संख्या-4, गाजियाबाद
 5/12/16

